

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:307  
ANSWERED ON:02.08.2011  
REGULARISATION OF UNAUTHORISED COLONIES  
Agarwal Shri Jai Prakash;Choudhary Shri Bhudeo

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the number of unauthorised colonies regularised in Delhi by the Government during each of the last three years and the current year;
- (b) the number of colonies for which consultations are being held with various departments for regularisation;
- (c) whether the Government proposes to exempt unauthorised colonies being considered for regularisation from paying development charges and to regularise those colonies which were not inhabited in 2002, but in 2008 more than 50 percent houses had been constructed and a large population resided there;
- (d) if so, whether necessary amendments have been made in the notification in this regard; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Government of NCT of Delhi has intimated that no colony has been regularized during the last three years.
- (b): 1639 colonies are under process for regularisation.
- (c): No, Madam.
- (d) & (e): It does not arise in view of answer given at (c) above.